

propose to import about 1 million tonnes of low ash coking coal over a period of 12 months. The source of supply has not been finalised.

Take over of textile mills

2223. SHRI S. W. DHABE;
SHRIMATI AMBIKA SONI;
SHRIMATI AMARJIT KAUR;
SHRI DINESH GOSWAMI; SHRI
R. D. JAGTAP AVERGOANKAR:

Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of the proposals which the Central Government have received from various State Governments during the last three years for nationalisation/take over of textile mills; and

(b) how many of these proposals are pending at present?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) Names of the cotton textile mills proposals for the take-over of which were received during the last three years from respective State Governments are given in the statement attached. Except the mill mentioned at Sl. No. 15 of the statement, for which the State Government was not willing to take it over under their supervision all the other mills have since been taken over.

1. Proposals for the nationalisation of Pulgaon Cotton Mills, Pulgaon and Western India Spg. and Mfg. Company, Bombay in favour of the State Government have been received from the Government of Maharashtra. Action in respect of this proposal is now in process.

Statement

S.No.	Name of the Mills
Gujarat : 1.	Priyalaxmi Mills, Baroda. a. Subhalaxmi Mills, Cambay.

S. No.	Name of the Mill
Maharashtra :	
3.	Pulgaon Cotton Mills, Pulgaon.
4.	Western India Spg. & Mfg. Co., Bombay.
Madhya Pradesh :	
5.	Indore Textiles, Ujjain.
Tamil Nadu :	
6.	Cauvery Spg. & Wvg. Mills, Pudukkottai.
7.	Somasundaram Super Spg. Mills, Muthanandal.
Kerala :	
8.	Kottayam Textiles, Kottayam.
9.	Prabhuram Mills, Chenganoor.
10.	Malabar Spg. & Wvg. Mills, Malabar
West Bengal :	
11.	Shi Durga Cotton Spg. & Wvg. Mills, Ltd., Konnagar.
Uttar Pradesh :	
Q. 12.	Laxmirattan Cotton Mills, Kanpur.
13.	Atherton West Cotton Mills, Kanpur
14.	Swadeshi Cotton Mills, Kanpur.
15.	J. K- Manufacturing Ltd., Kanpur.

Progress in the work of the Minorities Commission

2224. SHRI GURUDEV GUPTA:
SHRI PRAKASH MEHROTRA:
SHRIMATI HAMIDA HABI-BULLAH:
SHRI BHIM RAJ:
SHRI SAWAISINGH SISODIA:

Will the Minister of HOME AFFAIRS be pleased to state the progress so far made in its work by the Minorities Commission set up by Government recently?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): The Minorities Commission has so far held seven meetings, including three *ad hoc* meetings. Various organisational procedural and administrative matters were discussed in the first and second meetings held in February and March 1978 respectively. Representation from the Aligarh Muslim University*-

»ty Action Committee was considered in the third meeting held in April 1978. The Vice Chancellor of the Aligarh Muslim University along with two other members of the teaching staff of the University also met the Commission. The Commission also considered some representations and also a reference from the Government of Uttar Pradesh on the continuance or otherwise of the State Minorities Commission in the third meeting. The report of the Commission on the Aligarh Muslim University (Amendment) Bill 1978 was also discussed in the two *ad-hoc* meetings in May 1978. In the fourth meeting held on the 10th August, 1978, after its reconstitution and expansion, the Commission discussed in general the progress of action on various items of previous meeting and some other administrative and procedural matters. In an *ad-hoc* meeting on the 14th August, 1978, the Commission considered the Constitution (Forty-Sixth Amendment) Bill, 1978.

Census of Ex-Servicemen

2225. SHRI GURUDEV GUPTA:
SHRIMATI HAMIDA HABIB
ULLAH; SHRI PRAKASH
MEHROTRA; SHRI BHIM RAJ;
SHRI SAWAISINGH SOSO-
DIA:

Will the Minister of DEFENCE be pleased to state:

(a) when the last census of ex-servicemen and their dependents was undertaken by Government;

(b) what was the number of ex-servicemen at that time; and

(c) by when Government propose to undertake the next census in this regard?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c) The census of ex-servicemen is being

collected through the State Governments. It is in progress in most of the States. Details of census in the following states are as under:

Haryana	1,38,46a
Himachal Pradesh	7,339
Assam	36,200
West Bengal	35,370
Gujarat.....	6,790

Juvenile Delinquents

2226. SHRI GURUDEV GUPTA: , SHRI PRAKASH MEHROTRA; SHRIMATI HAMIDA HABIBULLAH; SHRI BHIM RAJ; SHRI SAWAISINGH SISODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of cases of* juvenile delinquency leading to crime which came to Government's notice, during the last three years year-wise, both in the case of boys and girls; and"

(b) what remedial measures Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The requisite information is being collected and will be laid on the Table of the House as soon as possible.

Review of freedom fighter's pension

2227. SHRI GURUDEV GUPTA: SHRI PRAKASH MEHROTRA; SHRIMATI HAMIDA HABIBULLAH.- SHRI BHIM RAJ; SHRI SAWAISINGH SISODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to review certain matters connected